

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 10 OF 2025

In

ORIGINAL APPLICATION NO. 343 OF 2024

IN THE MATTER OF:

Mahendra Kumar Arora

.....PETITIONER

VERSUS

State of Punjab & Ors.

.... RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 18.02.2026)

Mahendra Kumar Arora

..... PETITIONER

VERSUS

1. State of Punjab

Through Secretary Environment Department,
Government of Punjab,
Room No. 323, 3rd Floor , Punjab Civil Secretariat-2,
Sector 9, Chandigarh – 160009

Email: secy.te@punjab.gov.in

....(RESPONDENT NO 1)

2. Principal Chief Conservator of Forests (HoFF), Punjab

Forest Complex, Sector 68, SAS Nagar. Mohali, Punjab

Email : pccfcomplex@gmail.com

....(RESPONDENT NO 2)

3. Punjab Pollution Control Board

Through Member Secretary,
Head Office, Vatavaran Bhawan, Punjab Pollution Control Board,
Nabha Road, Patiala

Email : msppcb@gmail.com

....(RESPONDENT NO 3)

4. District Magistrate, Patiala

District Administrative Complex, Block A Mini Sectt,
Patiala- 147004

Email: dc.ptl@punjab.gov.in

....(RESPONDENT NO 4)

5. The British Co-Ed. High School,

Devigarh Road, Punjab, 147001

Email: info@britishcoed.edu.in

....(RESPONDENT NO 5)

6. Jasvir Singh

S/o Ranjodh Singh

R/o House No. 160, Ajit Nagar, Patiala-147001

Mobile No. : 9815620232

....(RESPONDENT NO 6)

7. Ministry of Environment, Forest and Climate Change

Through its Secretary,

Indira Paryavaran Bhawan Jorbagh Road, New Delhi - 110 003

E-mail: secy-moef@nic.in

....(RESPONDENT NO 7)